

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3008
ANSWERED ON 12.03.2020

RECHARGE OF GROUND WATER

3008. SHRI LAVU SRI KRISHNA DEVARAYALU

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the funds provided to Andhra Pradesh from NABARD to recharge ground water through various methods during the last three years and the current year, year-wise;
- (b) whether any grant/incentive/subsidy component under the above funds released to Andhra Pradesh by NABARD; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) to (c) As per the information received from concerned Department of Govt. of Andhra Pradesh, they have not received NABARD funds to recharge ground water during last three years and current year.

Further, as per information received from NABARD they have released funds for watershed development projects in Andhra Pradesh, which may contribute to improvement in ground water resources. Details are as under:

Fund	No. of Projects	Sanction of grant	(In Rs Lakhs)		
			2017-18	2018-19	2019-20
Watershed Development Fund	27	1126.93	136.11	60.21	311.69
